

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH  
HOME DEPARTMENT SECRETARY

Appellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

(IA No. 241987/2024 - SUBSTITUTED SERVICE)

Date : 28-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Mr. Shaurya Sahay, AOR  
Mr. Aman Jaiswal, Adv.  
Ms. Sharvi Sharma, Adv.

For Respondent(s):

UPON hearing the counsel the Court made the following  
O R D E R

On request of learned counsel for the appellant,  
list after three weeks.

(ABHINAV KUMAR)  
COURT MASTER (SH)

(CHETNA BALOONI)  
COURT MASTER (NSH)